

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) to (c). Messrs Indian Oil Company Ltd., the wholly Government owned organisation, which would be responsible for the distribution of the refined products of the Gauhati Refinery, are considering various proposals to transport the products of the Refinery across the Brahmaputra river towards Siliguri and beyond. Till the Brahmaputra Bridge is completed, a wagon-ferry will be used to transport the products across the river to the rail-head on the west bank. The possibility of constructing a product pipeline at a later date is also being examined by the Company but no detailed scheme has been formulated so far.

Winter Sports Centre at Gulmarg

3471. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether it is a fact that plans are afoot to develop Gulmarg as a winter sports centre with skating rink;

(b) if so, whether any aid from the Centre has been sought in this regard; and

(c) the extent thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) Government have no information.

(b) No, Sir.

(c) Does not arise.

Prohibition in Delhi

3472. Shri P. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the steps taken or proposed to be taken to check drinking in public places in Delhi;

(b) the amount spent on propaganda for prohibition since its enforcement in Delhi; and

(c) the outcome thereof?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The following steps have been taken:

- (i) Dhabas attached to country liquor vands have been abolished.
- (ii) Consumption of liquor in restaurants has been stopped by withdrawing restaurants' liquor licences.
- (iii) Clubs have been licensed so as to permit the sale of liquor to bonafide members only.
- (iv) The sale of liquor in hotels holding liquor licences has been restricted to residents in their rooms only.
- (v) Bar licences attached to cinemas have been withdrawn.

(b) Rs. 46,839.

(c) While it is difficult to assess the result in concrete terms, the prohibition propaganda is having its effect on the minds of the people.

Agricultural Colonies for S.C. and S.T. in Madras

3473. Shri Elayaperumal: Will the Minister of Home Affairs be pleased to state:

(a) the names of places where agricultural colonies for Scheduled Castes and Scheduled Tribes have been started in Madras State under the Centrally sponsored schemes during the year 1960-61; and

(b) the amount of grants sanctioned by the Central Government utilised so far?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No agricultural colonies have been started for Scheduled Castes and Scheduled Tribes in the Second Five Year Plan in Madras State under the Centrally Sponsored Programme. Two land colonisation co-operative societies for Harijans and other backward classes have, however, been started in 1960-